

Madam, I am also very much concerned about the participation and about the fact that the way the Film Festivals are conducted. Sometimes, these are not up to the mark. Recently, I have been to the Cannes Film Festival. They are far ahead of us. But we are in the process of improvement and making it better day-by-day. We will definitely try to implement the suggestions given by the eminent personalities like you. We will implement it by putting in all the efforts. We have to synergise with the Ministry of I&B in this regard.(*Interruptions*)...

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Construction of Mumbai-Goa National Highway

†*265. DR. YOGENDRA P. TRIVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government of Maharashtra has sent a proposal for the approval of the Government for construction of Panvel to Indapur stretch of Mumbai-Goa National Highway-17 by National Highways Authority of India, keeping in view the increasing number of accidents on it;

(b) if so, whether Government has given approval to this proposal and the time when the approval was given; and

(c) if not, the reasons for not giving approval so far and the details of its present status?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES): (a) to (c) Widening of Panvel-Indapur section of National Highway-17 to four lane standards has already been taken up by the National Highway Authority of India on BOT (Toll) basis. The work has started in December, 2011 and is scheduled for completion by June, 2014.

Non-availability of drinking water in Delhi

*266. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that there is a problem of non-availability of drinking water in Delhi, especially in Najafgarh area;

†Original notice of the question was received in Hindi.

(b) whether Government is also aware that more than 15-20 lakh people are presently residing in more than 150 unauthorised colonies in Najafgarh area which have been given provisional regularization certificate, but no action has been taken by Government for their development during the last five years; and

(c) if so, whether Government has any plan for making arrangement for proper supply of drinking water in this area and if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) The assessed demand for water in Delhi in the current year is 1100 mgd. and Delhi Jal Board (DJB) is supplying 835 mgd. In respect of Najafgarh zone, the assessed demand for current year is 15 mgd. whereas DJB is supplying 6.5 mgd. in the area.

(b) The Government of National Capital Territory of Delhi (GNCTD) has informed that there are 200 colonies existing in the Najafgarh area out of which orders for carrying out development works in 110 unauthorized colonies have been issued by GNCTD.

DJB has informed that water supply infrastructure development works have been carried out after establishing technical feasibility in those unauthorized colonies in Najafgarh area where clearance was given to carry out development works by GNCTD. In the remaining unauthorized colonies where water supply infrastructure is yet to be provided, water for drinking purposes is being supplied free of cost through tanker service by DJB.

(c) As per the planned scheme, Najafgarh area comes under the command of Dwarka Water Treatment Plant (WTP). Dwarka water supply scheme involving construction of WTP, laying of raw water lines, intake raw water pump house and laying of peripheral water mains upto the primary reservoir and pumping station of the distribution network has been completed at a cost of Rs. 750 crore by DJB.

The matter of early commissioning of the Munak canal with additional availability of 80 mgd raw water supply to Delhi on account of savings in enroute seepage losses is being pursued with Haryana by Government of India and GNCTD.

Policy for checking constructions near rivers and nullahs

†*267. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has any data regarding constructions along rivers in hilly areas, and if so, the details thereof; and

†Original notice of the question was received in Hindi.